

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/07/2019 O.A./260/855/2014 PREMANIDHI SETH
-V/S-

STATE ITEM NO:11 FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.: Mr. R. C. Swain
Mr. S. Behera on behalf of Mr. J. Pal

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>Mr. R. C. Swain, Ld. Counsel for the respondents is present and heard. He submitted that the applicant is not present on previous occasions. Mr. S. Behera, Ld. Counsel on behalf of Mr. J. Pal, Ld. Counsel for the respondents is present and heard.</p> <p>It is seen from the record that previous date i.e. on 27.06.2019, no one was present on behalf of the applicant. It seems that the applicant has lost interest to pursue this case. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsels for the applicant and respondents.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		